

Court Wise Pending

OFFICE OF THE  
DISTRICT & SESSIONS JUDGE  
GOMATI JUDICIAL DISTRICT :: UDAIPUR.  
**As on 31.03.2018**

Station wise pending case  
As on 31.03.2018

Sl. No.	Name of the Court	Civil	Criminal	Traffic Challans under M.V. Act. (Petty cases)	Total Criminal Cases	Grand Total	Udaipur			Amarpur		
							Civil	Criminal	Petty case	Civil	Criminal	Petty case
1	District & Sessions Judge, Gomati District, Udaipur.	249	190	0	190	439	767	959	478	14	404	307
2	Addl. District & Sessions Judge, Gomati District, Udaipur.	291	178	0	178	469	767	1437		14	711	
3	Civil Judge (Sr. Div) & Asst. Sessions Judge, Gomati District, Udaipur.	146	13	0	13	159	1726		478	418		307
4	C. J. M-cum-Civil Judge(Sr.Divn.), Gomati District, Udaipur.	35	253	203	456	491	2204			725		
5	J. M. 1 <sup>st</sup> Class-cum-Civil Judge(Jr.Divn.) (Court No.1), Udaipur, Gomati District.	5	111	110	221	226	Civil			Criminal		
6	J. M. 1 <sup>st</sup> Class-cum-Civil Judge(Jr.Divn.) (Court No.2), Udaipur, Gomati District.	8	88	0	88	96	781			2148		
7	Civil Judge ( Jr. Div.) & J. M. 1 <sup>st</sup> Class, (Court No.3), Udaipur, Gomati District.	33	126	165	291	324	Total Pending Cases					
8	S. D. J. M-cum-Civil Judge(Jr.Divn.), Amarpur, Gomati District.	0	0	0	0	0	2929			Nos.		
9	Civil Judge ( Jr. Div.) & J. M. 1 <sup>st</sup> Class, Amarpur, Gomati District.	14	404	307	711	725						
	TOTAL	781	1363	785	2148	2929						







NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency	
	(a) 2018	(b) 2017	(c) 2016	(d) 2015	(e) 2014	(f) 2013	(g) 2012	(h) 2011	(i) 2010	(j) 2009	(k) 2008	(l) 2007 & before			(a) 2018	(b) 2017	(c) 2016	(d) 2015	(e) 2014	(f) 2013	(g) 2012	(h) 2011	(i) 2010	(j) 2009	(k) 2008	(l) 2007 & before		
													9	10	11												12	13
14. Guardianship Cases	1												1	2	2	4											6	
15. Misc (Probate) Cases																												
16. Title (Probate) Suits																												
17. Title (Matrimonial) Suits	1												1	2	2	13											15	
18. Appointment of Receiver/Guardian																												
19. Other Family Court matters																												
20. Reference under LA Act														6		16	49	11	2	6							84	
21. Reference under ID Act																												
22. Interlocutory matter under ID Act																												
23. Wakf matters																												
24. Departmental Enquiry																												
25. Arbitration (Execution) matters																6											6	
26. Other contested Civil Cases not covered above	1	3	4										8	9	1	22	15	6	2								46	
<b>SUB-TOTAL (B)</b>	<b>30</b>	<b>16</b>	<b>13</b>		<b>7</b>								<b>66</b>	<b>86</b>	<b>96</b>	<b>339</b>	<b>203</b>	<b>79</b>	<b>44</b>	<b>10</b>	<b>2</b>		<b>1</b>	<b>1</b>	<b>6</b>	<b>781</b>		

  
 District and Sessions Judge  
 Gomati Judicial District, Udaipur.









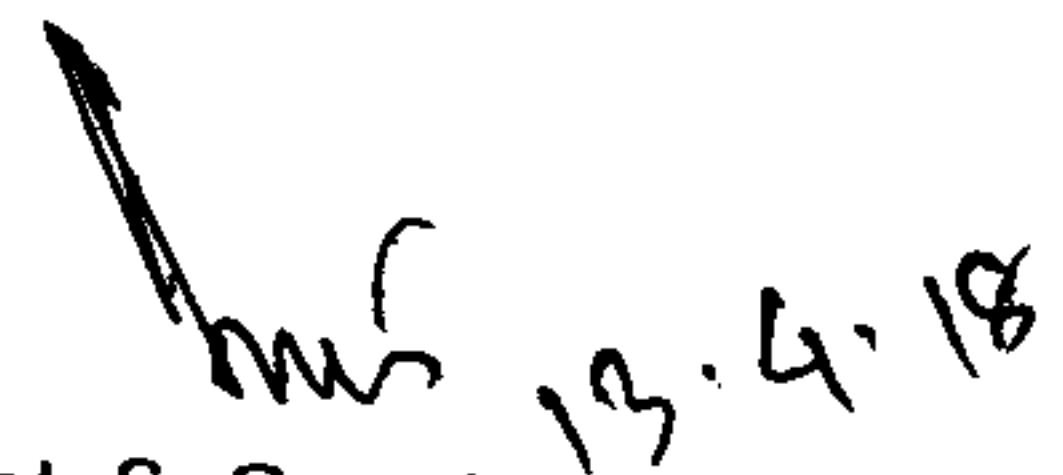
TYPE OF CASES	Age-wise pendency of cases from last month												Total of (a) to (l) of Col. No.2	Institution during the month					Total of (a) to (e) of Col. No.4	Total No. of cases for disposal (Cols. No.3 + 5)	Age-wise disposal of Contested Cases											Total of (a) to (l) of Col. No.7		
	(a) 2018	(b) 2017	(c) 2016	(d) 2015	(e) 2014	(f) 2013	(g) 2012	(h) 2011	(i) 2010	(j) 2009	(k) 2008	(l) 2007 & before		(a) New Institution	(b) By Restoration	(c) By remand	(d) By transfer	(e) Otherwise			(a) 2018	(b) 2017	(c) 2016	(d) 2015	(e) 2014	(f) 2013	(g) 2012	(h) 2011	(i) 2010	(j) 2009	(k) 2008		(l) 2007 & before	
	2													4							7													
40. Enquiry held as per order of the Hon'ble SC/HC													3						5	6														8
41. Orders on Final Reports																																		
42. Confessional Statements u/s. 164 (1), Cr. PC/TI Parade																																		
43. Cases settled through mediation																	4	4	4	4													4	
44. Bail Applications u/s. 438 & 439 of Cr.P.C																																	4	
45. Other Bail Application														4		2		6	6	4														
46. Other Misc. Cases not covered above	5	5	9		1		1						35			29	64	64	64													4		
47. Other Crl. Cases not covered above	3	13	1									21	2				2	23														64		
48. Casess tried by the Juvenile Justice Board	4	6						1			1	2	19	2		1	3	22																
<b>SUB-TOTAL (C)</b>	<b>520</b>	<b>753</b>	<b>283</b>	<b>105</b>	<b>54</b>	<b>27</b>	<b>37</b>	<b>29</b>	<b>14</b>	<b>6</b>	<b>9</b>	<b>274</b>	<b>2111</b>	<b>94</b>		<b>1</b>	<b>13</b>		<b>1</b>												<b>1</b>			
																<b>232</b>	<b>35</b>	<b>361</b>	<b>2472</b>	<b>72</b>	<b>23</b>	<b>10</b>	<b>6</b>	<b>5</b>	<b>2</b>				<b>1</b>		<b>3</b>	<b>122</b>		

NAME OF CASES	Age-wise disposal of Uncontested Cases											Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month											Total of (a) to (l) of Col. 12 showing pendency		
	2018	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008			2007 & before	2018	2017	2016	2015	2014	2013	2012	2011	2010	2009		2008	2007 & before
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)			(l)	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)		(k)	(l)
<b>2. CRIMINAL WORK</b>	9											10	11	12											13		
District or Court-wise																											
01. Sessions Cases: Type -I	1											1	2	8	7	38	23	23	5	1	2						
02. Sessions Cases: Type -II	1												1	1	5	3		3			1		1	112			
03. Criminal Appeals			1										1	6	12	35	19	2					1	6			
04. Criminal Revisions													2	68													
05. NDPS Act Cases													2	16		14	2										
06. Cases under the Protection of Children from Sexual Offences Act, 2012 triable by Special Judge													2	9	1	2	3	2		1							
07. Other Cases under Special Act tried by Sessions Courts													2	41	1	17	13	9	1								
08. Warrant Procedure IPC Cases	2	2						1					5	11	1	5	2	3									
09. Warrant Procedure Cases under other Acts not included in this list													5	385	21	105	24	20	24	8	19	21	10	5			
10. Summons Procedure IPC Cases	3	1	1										5	1	1												
11. Summons Procedure Cases under other Acts not included in this list													5	187	27	81	13	18	10	15	11	6	3	1			





NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency
	2018	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007 & before			2018	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007 & before	
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)			(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)	
40. Enquiry held as per order of the Hon'ble SC/HC													10	11											13		
41. Orders on Final Reports																											
42. Confessional Statements u/s. 164 (1), Cr. PC/TI Parade																											
43. Cases settled through mediation														4													
44. Bail Applications u/s. 438 & 439 of Cr.P.C	2												2	6													
45. Other Bail Application														64													
46. Other Misc. Cases not covered above	1		2											3	3	6	5	7		1		1					
47. Other Crl. Cases not covered above	2	1	1										3	3	6	5	7		1		1				20		
48. Casess tried by the Juvenile Justice Board													4	4	4	12								2	18		
<b>SUB-TOTAL (D)</b>	<b>89</b>	<b>92</b>	<b>17</b>		<b>1</b>			<b>1</b>			<b>2</b>		<b>202</b>	<b>324</b>	<b>718</b>	<b>638</b>	<b>256</b>	<b>99</b>	<b>48</b>	<b>25</b>	<b>37</b>	<b>29</b>	<b>13</b>	<b>6</b>	<b>9</b>	<b>270</b>	<b>2148</b>

  
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